

Annexure - 7

Name of the corporate debtor:		M/s Comex Infratech Private Limited		Date of commencement of CIRP:		03-07-2025	List of creditors as on:		19-12-2025				
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Employees Provident Fund Organisation, regional Office, Gurugram (West)	Central Government	31-10-2025	16,704	16,704	Govt. Dues	No	-	-	-	-	-	The claim was received after the specified period and has therefore been verified in accordance with the applicable provisions. The verified claim, categorized as acceptable under sub-regulation (1B), was placed before the Committee of Creditors for recommendation on inclusion in the list of creditors. Further, the list of creditors updated by RP which is subject to application filed before the Hon'ble Adjudicating Authority through e-filing no. 0710102/11125/2025 for condonation of delay and adjudication in terms of Regulation 13(1C)(ii) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Signature



ANSHUL SHARMA
IBBI/IPA-003/00386/
2021-2022/13930
INSOLVENCY PROFESSIONAL